

[Shri Uma Shanker Dikshit]

President in pursuance of sub-clause (i) clause (c) of the above Proclamation, published in Notification No. G.S.R. 156(E) in Gazette of India dated the 3rd March. 1973.

(3) A copy of the Report dated the 1st March, 1973 of the Governor of Orissa to the President.

[Placed in Library. See No. LT-4376/73].

SHRI SURENDRA MOHANTY:  
Will it be circulated?

MR. SPEAKER: Yes, it will be circulated.

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PUBLIC ACCOUNTS COMMITTEE  
SEVENTY-SEVENTH REPORT

SHRI BHAGWAT JHA AZAD (Bhagalpur): I beg to present the Seventy-seventh Report of the Public Accounts Committee on paragraphs relating to Financial Results and Earnings of the Railways included in the Report of the Comptroller and Auditor General of India for the year 1970-71 Union Government (Railways).

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13.45 hrs.

SUPPLEMENTARY DEMANDS FOR  
GRANTS (RAILWAYS) 1972-73

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) For 1972-73.

SHRI VAYALAR RAVI (Chirayinkil): Sir, I want to draw the attention of the Government to the grave crisis facing the rubber growers in Kerala. The production of the tyre factories has been reduced drastically because of the power cut. So, the off take of natural rubber by the

tyre factories is very much less. Now, only 50 per cent of the total production of rubber is consumed by the tyre factories. So, there is a glut in rubber in the market. Unfortunately, at such a time, the Government of India have sanctioned the import of natural rubber. So, I would like the Government to make a statement on this.

MR. SPEAKER: He can talk to his friend the Minister and get a reply.

MR. SPEAKER: The Law Minister will come on the 7th.

SHRI JYOTIRMOY BOSU: (Diamond Harbour): Sir, what about item No. 14-B?

MR. SPEAKER: I am not permitting it.

SHRI JYOTIRMOY BOSU: Would he like to speak after lunch?

SHRI JYOTIRMOY BOSU: I will always bow down to the Chair. Here is a concrete example. The moment you say it, I obey it.

MR. SPEAKER: I am not going to be satisfied with these minor concessions.

SHRI S. M. BANERJEE (Kanpur): This obedience is because of the lunch.

13.48 hrs.

*The Lok Sabha adjourned for Lunch  
till Fifteen of the Clock*

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*The Lok Sabha re-assembled after  
lunch at four minutes past Fifteen of  
the Clock.*

[MR. DEPUTY-SPEAKER in the Chair].

MOTION RE: INCREASE IN PRICES  
OF FOODSTUFFS AND OTHER  
ESSENTIAL COMMODITIES

SHRI JYOTIRMOY BOSU: (Diamond Harbour): Mr. Deputy-Speaker, Sir, I beg to move: